

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH
N E W W D E X H X

(C)

C.A. NO. 21 OF 1990
O.A. No. 149 in OF 1987 198X
X T A No

DATE OF DECISION 19.8.1991

Shri Baburam Muktiram & Others **Petitioner**Mr. K. K. Shah **Advocate for the Petitioner(s)**

Versus

Union of India and Others **Respondent**Mr. B. R. Kyada **Advocate for the Respondent(s)****CORAM :**

The Hon'ble Mr. M. M. Singh : Administrative Member

The Hon'ble Mr. S. Santhana Krishnan : Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

No

Shri Baburam Muktiram & Others.,

(W)

(Advocate : Mr.K.K.Shah)

...Applicant.

Versus

Union of India & Ors.

- 1) Notice to be served to Western Railway, Churchgate, Bombay - 400 021.
- 2) Chief Engineer, Survey & Construction, Western Railway, Ahmedabad.
- 3) Executive Engineer, Construction, Western Railway, Surendranagar.

...Respondents.

(Advocate : Mr.B.R.Kyada)

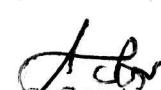
C.A. No. 21/90
in
O.A. No.149/87

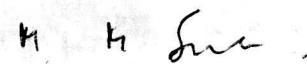
O R A L - O R D E R

Date : 19.8.1991.

Per : Hon'ble Mr.M.M.Singh : Administrative Member

Learned counsel for the applicant makes statement at the Bar that respondents have since complied with the direction dated 14.4.1983, of this Tribunal, in OA/149/87, ^M ~~and~~ therefore, no cause of action remains and he wants to withdraw the application. The application is dismissed as withdrawn. No order as to costs.


(S. Santhana Krishnan)
Member (J)


(M.M. Singh)
Member (A)

*Mogera

C.A./21/90

WITH

O.A./149/87

(W)

11.6.1991.

Present : Learned advocate Mr. K.K. Shah
for the applicant present.

Learned advocate Mr. B.R. Kyada
for the respondent present.

Counsel appearing for the respondent is filing
reply. He has requested to give the copy to the other side.
The case is adjourned to 15th July, 1991.


(S. SANTHANA KRISHNAN)
Judicial Member


(P.H. TRIVEDI)
Vice Chairman

*Ani.